

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 102**

**IB/1114/ND/2020**

**IA/374/ND/2022, IA/5449/ND/2023**

**IN THE MATTER OF:**  
**BVG India Ltd**

... **Applicant/Petitioner**

**Versus**

**Three C Facility Management**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 22.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Saurabh Kalia, Adv. Ridhima Verma, Adv. Shashwat Tripathi, Adv. Madhu Ayachit in I.A. - 5449 of 2023, Adv. Kiran Singh & Adv. Sofiya Gulati for OC, Adv. Milan Singh Negi, Adv. Nikhil Kumar Jha

**For the CD** : Adv. Rajnish Sinha, Adv. Shelly Khanna, Adv. Monika B., Adv. A. Sinha

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA/374/ND/2022, IA/5449/ND/2023**: Arguments heard. **Order reserved.**

Ld. Counsel for the parties are at liberty to file written submission, not exceeding 2 pages within one week.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**